

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 2959- JK (LD) of 2026

DATED:- 02 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 02.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
02.03.26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No:- 2959- JK(LD) of 2026 dated 02.03.2026

S. No	Case No.	Title of case	OIC	Contact No.
1	OA No. 2083/2025	Sumriti Bhat Vs. Ors Vs. UT of J&K & Ors.	Er. Sanjay Badhan, SE, Hydraulic Circle Jammu	9419126581
2	WP(C) 156/2026	Narinder Singh Vs UT of J&K & Ors.	Er. Tilak Raj Sharma, Executive Engineer, Flood Control Division, Jammu	9419135183
3	SLP(C) /2026	UT of J&K and Ors. Vs Som Raj	Er. Desraj Sharma, Executive Engineer, ID-1, Jammu	9419282880
4	Decl/149/2 023	Sudershana Bala V/s UT of J&K and Others	Er. Yogesh Kumar, Executive Engineer, R.C.C Upper Division Kathua (Addl. Charge)	9417216513
5	O.A No. 1840/2025.	Vishabjeet Singh Versus UT of J&K and Ors.	Er. Yogesh Kumar, Executive Engineer, R.C.C Upper Division Kathua (Addl. Charge)	9417216513
6	WP (C) 2687 /2021	Mohan Singh & others Vs UT of J&K and others	Er. Yogesh Kumar, Executive Engineer, R.C.C Upper Division Kathua (Addl. Charge)	9417216513
7	WP(C)/171 9/2024.	M/S Rajput Earth Movers and Construction Co. Th. Radha Rani Versus UT of Jammu and Kashmir Th. Commissioner Secretary Jal Shakti Department Jammu and Ors	Er. Yogesh Kumar, Executive Engineer, R.C.C Upper Division Kathua (Addl. Charge)	9417216513
8	WP (C) No.3169/20 25	Miftah Aalam Buchh & Ors. VERSUS Union Territory of J&K and Others	Mr. Sahil Mahajan, Under Secretary to Government Department of Jal Shakti	



